

direct recruitment to Information Service and the Departmental Promotion Committees have also not met even for once in recent years;

(b) whether the vacancies in Information Service are filled by the *ad hoc* appointments from fields such as Border Publicity, Defence Services, the Office supervising the collected Works of Mahatma Gandhi and the Simla Mountaineering Unit; and

(c) if so, the reasons for such large scale *ad hoc* appointments?

THE DEPUTY MINISTER OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI):

(a) In the CIS Rules, 1959, provision direct recruitment exists for appointments to Grade IV, Grade II and Grade I. It is a fact that no direct recruitments to these grades have been made respectively from 1971, 1974 and 1964. However, it has been decided to revive direct recruitment to Grade IV and Grade II and UPSC has been requested to take necessary action.

Departmental Promotion Committees for promotion to Grade III, Grade II, Grade I, JAG and SAG(SS) have met twice during 1978-80. The only Grade for which DPCs could not be convened is SAG(JS) of the Service, which last met in 1977.

(b) and (c). There is a provision in the CIS Rules, 1959 whereby Government, in consultation with the UPSC, may include posts other than those already included in the schedule to the Rules. Under this provision, posts in the Directorate of Public Relations, Ministry of Defence, Collected Works of Mahatma Gandhi in the Publications Division and the Monitoring Service of All India Radio, Simla, were encadred after consulting not only the UPSC but also the Department of Personnel. Such induction of the posts and of the incumbents who had been regularly appointed thereto is not an *ad hoc* arrangement.

बिहार और पश्चिमी बंगाल को सप्लाई किये गये गये कोयले की मात्रा

2892. श्री रीतलाल प्रसाद वर्मा :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) सी० सी० एल०, बी० सी० सी० एल० और ई० सी० सी० एल० ने 1980 के दौरान बिहार और पश्चिम बंगाल के सभी जिलों में डो० ग्रो० के माध्यम से कितने मी० टन कोयला सप्लाई किया गया ;

(ख) बिहार और पश्चिम बंगाल की औद्योगिक ईंधन तथा अन्य कार्यों के लिए जिलावार मांग कितनी है; और

(ग) क्या वितरण प्रणाली समानता के न्यायपूर्ण सिद्धांत पर आधारित है ?

ऊर्जा मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) से (ग). आवश्यक सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Foreign Collaboration in Oil Exploration

2893. SHRIMATI MADHURI SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the proposals under consideration for foreign collaboration in the country's oil exploration programme;

(b) whether our present approach in regard to product sharing inhibits such collaborations; and

(c) if so, the changes in the present policy which are contemplated?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Government has decided to invite offers from competent short listed foreign oil companies for exploration contracts in 32 Blocks in the country.

(b) No, Sir.

(c) Does not arise.

a statement of civil and criminal cases waiting disposals in the High Courts of the country?

Civil and Criminal Cases pending Disposals in High Courts

2894. SHRI RAM SWARUP RAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government will lay

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): Information about the number of pending cases as furnished by the High Courts, is given in the statement.

Statement

Number of Civil and Criminal cases pending disposals in High Courts as on 30-6-1980

Name of the High Court	Number of cases pending disposals		
	Civil	Criminal	Total
1. Allahabad	85,872	19913	105785
2. Andhra Pradesh	26,259	1887	28146
3. Bombay	55,432	5291	60714
4. Calcutta	74,028	3629	77657
5. Delhi	29,474	1701	31175
6. Gauhati	6,272	1390	7662
7. Guja	14,966	2326	17292
8. Himachal Pradesh	5,916	494	6410
9. Jammu & Kashmir	6,235	1296	7531
10. Karnatak	60,451	1068	61519
11. Kerala	30,126	1915	32041
12. Madhya Pradesh	19,533	7683	27216
13. Madras	56,250	5376	61626
14. Orissa	8,572	1621	10193
15. Patna	25,641	9712	35352
16. Punjab and Haryana	30,137	3623	33760
17. Rajasthan	16,079	5494	21573
18. Sikkim	13	4	17
Total	5,51,247	74,423	6,25,670